

### Conference on Examination Reforms

\*254. SHRIMATI VEENA VERMA:  
SHRI MURLIDHAR CHAN-  
DRAKANT BHANDARE:

Will the Minister of HUMAN RE-  
SOURCE DEVELOPMENT be pleased  
to state:

(a) whether it is a fact that a con-  
ference on Examination Reforms was  
convened by the National Council for  
Educational Research and Training in  
March this year;

(b) is so, what are the main observa-  
tions and suggestions made therein; and

(c) the decisions taken in the matter?

THE MINISTER OF HUMAN RE-  
SOURCE DEVELOPMENT (SHRI  
ARIJUN SINGH): (a) to (c) The Na-  
tional Council of Educational Research  
and Training (NCERT) organised a Na-  
tional Conference on Curricular Frame-  
work for Higher Secondary stage on  
9th and 10th March, 1992. Issues relat-  
ing to Examination Reforms at Higher  
Secondary stage were also a part of the  
deliberations of this Conference.

The main recommendations of the  
Conference related to Examination Re-  
forms at the Higher Secondary stage  
were:—

(a) introduction of Semester sys-  
tem;

(b) implementation of the concept  
of continuous comprehensive evalua-  
tion in schools; and

(c) wider consultations with the  
Boards of Secondary/Higher Sec-  
ondary Education to finalize strategies  
for redesigning semesterized curricula  
for various courses, assigning course  
credits, criteria for total credits for  
certification and a time-frame for in-  
troduction of semesterized curricula.

THE NCERT has initiated the process  
of indepth consultations with the Boards  
of Secondary/Higher Secondary Educa-  
tion by organising a conference with  
them from 6th to 8th July, 1992.

\* 255. [Transferred to 4th August,  
1992]

मध्य प्रदेश में अनुसूचित जाति/अनुसूचित  
जनजाति के लिए छात्रावास भवनों के  
निर्माण की अधिकतम लागत सीमा को  
बढ़ाया जाना

\*256. श्री कैलाश नारायण सारंग :  
क्या कल्याण मंत्री यह बताने की कृपा  
करेंगे कि :

(क) केन्द्र द्वारा प्रायोजित योजनाओं  
के अन्तर्गत अनुसूचित जाति/अनुसूचित  
जनजाति के छात्रों के लिए छात्रावास  
भवन के निर्माण की प्रति छात्र अधिकतम  
लागत सीमा क्या है;

(ख) मध्य प्रदेश में छात्रावास भवन  
के निर्माण की मौजूदा लागत कितनी  
है; और

(ग) क्या सरकार निर्माण की अधिक  
लागत, भवन सामग्री की बढ़ती हुई  
कीमतों तथा मध्य प्रदेश के दूरदराज  
के क्षेत्रों में निर्माण कार्य आरम्भ करने  
में पेश आने वाली कठिनाइयों को ध्यान  
में रखते हुए अधिकतम लागत सीमा  
की समीक्षा करने का विचार रखती  
है ?

कल्याण मंत्री (श्री सीताराम केसरी) :

(क) अनुसूचित जाति और अनुसूचित  
जनजाति छात्रों के लिए होस्टलों की  
केन्द्र प्रायोजित योजनाओं के अन्तर्गत